## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 1998

TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)

**EQUAL RECOGNITION OF GORKHAS IN CAPF RECRUITMENT** 

1998 SHRI PRAKASH CHIK BARAIK:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government is aware that Gorkhas residing outside the Gorkhaland Territorial Administration (GTA) area, especially in districts like Alipurduar, Jalpaiguri, Terai and Dooars, face discrimination or are often overlooked in the recruitment process of the Central Armed Police Forces (CAPFs);
- (b) whether Government proposes to give equal recognition and status to all Indian Gorkhas irrespective of their location, whether inside or outside the GTA area, in matters related to recruitment, benefits and representation in CAPFs; and
- (c) if so, the steps being taken by Government to ensure this, and if not, the reasons therefor?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): The recruitment in various posts in Central Armed Police Forces (CAPFs) and Assam Rifles (ARs) for the candidates from Gorkha Community and all other categories are being conducted as per the extant scheme of recruitment and existing eligibility criteria. The recruitment for

the post of Constable (General Duty), Sub-Inspector (GD) and Assistant Commandant (GD) in CAPFs & ARs, are being conducted through Staff Selection Commission (SSC) and Union Public Service Commission (UPSC) respectively. For the remaining Non-GD posts, the recruitment are being conducted by the respective Forces themselves as per extant Recruitment Rules. No reports regarding any discrimination in the recruitment process have come to the notice.

(c): Not Applicable.

\*\*\*\*